# GOVERNMENT OF INDIA MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING DEPARTMENT OF FISHERIES

#### LOK SABHA

UNSTARRED QUESTION No. 267 TO BE ANSWERED ON 4<sup>th</sup> FEBRUARY, 2020

### **Licenses to Foreign Fishing Vessels**

#### 267: PROF. SAUGATA RAY:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING मत्स्यपालन, पश्पालन और डेयरी मंत्री be pleased to state:

- (a) the number of licenses issued to foreign vessels for fishing in India's Ocean Territory so far, if so, the details thereof;
- (b) whether fisherfolk objected to the issuance of licenses to foreign vessels for fishing;
- (c) if so, the details thereof;
- (d) whether the permission/licenses issued to foreign vessels affected in any kind the Indian fisherfolk with regard to their income and job security; and
- (e) if so, the details thereof and the action taken/being taken to redress their grievances?

#### **ANSWER**

## THE MINISTER OF STATE FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING: (SHRI PRATAP CHANDRA SARANGI)

- (a): No foreign vessels are licensed for fishing in India's Ocean Territory.
- (b) to (e): Does not arise.

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